

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 3**  
**(IB)-698(PB)/2020**

**IN THE MATTER OF:**

ICICI Bank

Vs.

M/s. Avantha Holdings Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 16.03.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

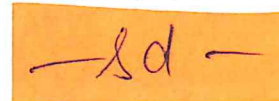
Mr. Navneet Gupta, Adv. for ICICI Bank

**ORDER**

List on 14.04.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**